

When approached by students who face problems as a result of enhancement of fees, our embassies in these countries, after examining the fact, intervene as necessary to ensure equitable treatment for Indian Students.

Whenever specific difficulties are brought to the notice of our Embassies, efforts are made to resolve them in accordance with the rules and regulation

[English]

Ban on Oxytocin

2821. JUSTICE GUMAN MAL LODHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the oxytocin a drug which was developed for facilitating delivery of child, is being used in excessive quantities on cows/buffaloes for letting down of milk since it is available even in grocery shops easily;

(b) whether it is well established that by the very use of oxytocin, milk properties change and uterus of cows also becomes defective; and

(c) if so, the action taken or proposed to be taken by the Government to ban oxytocin keeping in view the health of both the animals and human beings?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Oxytocin is some times used in cows and buffaloes which suffer from let down problems.

(b) No Sir, there are no such published scientific reports in this regard.

(c) Does not arise.

Modernisation of Armed Forces

2822. SHRI JAG MOHAN : Will the Minister of DEFENCE be pleased to state :

(a) the details of measures taken to modernise the Indian weapons system;

(b) whether different wings of defence forces Army, Navy and Air Force have been complaining about the non-availability of adequate funds to upgrade and modernise and also adequately maintain the weapons; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Government are committed to modernise the Armed Forces within the available resources. Modernisation is an ongoing process. A concerted exercise is undertaken every year to determine the priorities of modernisation taking into account the changing threat scenario, the advancement

of technology, the global and regional security environment and the availability of resources. It will not be in the national security interest to divulge the details of the modernisation programme.

(b) and (c). The requirement of funds are worked out in consultation with the Service Headquarters and are projected to the Ministry of Finance to enable them to decide on the Defence allocation keeping in view the overall availability of resources, national security and the demands of other sectors of the economy.

[Translation]

Construction of Sindh Mukh Branch of Indira Gandhi Canal in Rajasthan

2823. SHRI NIHAL CHAND CHAUHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) the proposed course of Sindh Mukh Branch of Indira Gandhi Canal under construction in Rajasthan;

(b) the length of the said canal constructed and the remaining length of the canal to be constructed; and

(c) whether more villages will be connected by the said canal?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The proposed Sindh Mukh Canal is a part of Sidhmukh and Nohar project implemented by Rajasthan to draw water from Bhakra main line in Punjab ex-Tohna Head works. The Canal will traverse through Haryana and enter Rajasthan to irrigate the command area of Nohar and Bhadra Tehsils of Hanumangarh District and Rajgarh and Taranagar Tehsils of Churu District.

(b) As reported by Government of Rajasthan, the proposed length of the Sidhmukh Canal System including Sidhmukh Feeder, Raslana distributary and Raslana minors is about 223.66 km., out of which about 75.95 km. has been completed upto January, 1996.

(c) No. Sir.

[English]

New Medical Colleges

2824. SHRI NAKLI SINGH :
SHRI PUNNU LAL MOHLE :
SHRI SOUMYA RANJAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to set up a Medical College in Saharanpur for the benefit of students of the area who want to study medical sciences and also to provide medical services to the urban and rural poor of the area;

(b) if so, the details thereof and the time by which the medical college is likely to be set up there;

(c) if not, the reasons therefor;

(d) the number and locations of medical colleges operating in the country and present, State-wise alongwith criteria governing the opening of Medical Colleges;

(e) the States from which the requests for opening of medical colleges have been received for approval, assistance and recognition; and

(f) the steps taken to open the new medical colleges in the States/districts where there is no college to facilitate the students?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). There is no such proposal. Proposals from the State Govt. or Trust/Society etc. have also not been received.

(d) A *statement* is enclosed.

(e) The proposals from the States of Tamil Nadu, Himachal Pradesh, Karnataka, Punjab, Sikkim, Uttar Pradesh, Arunachal Pradesh, Andhra Pradesh and Union Territory of Pondicherry have been received for opening of new medical colleges.

(f) Central Government has no proposal to open a new medical college.

STATEMENT

S. No.	Name of the States	Number of Medical Colleges	Locations
1	2	3	4
1.	Andhra Pradesh	10	Hyderabad - 3 Vishakhapatnam - 1 Kakinada - 1 Guntoor - 1 Vijaywada - 1 Warangal - 1 Kurnool - 1 Tirupati - 1
2.	Assam	3	Guwahati - 1 Silchar - 1 Dibrugarh - 1
3.	Bihar	9	Lheriasarai - 1 Muzaffarpur - 1 Patna - 2 Ranchi - 1 Jamshedpur - 1 Bhagalpur - 1 Gaya - 1 Dhanbad - 1

1	2	3	4
4.	Goa	1	Bambolim - 1
5.	Gujarat	8	Ahmedabad - 2 Baroda - 1 Jamnagar - 1 Surat - 1 Karamsad - 1 Rajkot - 1 Bhavnagar - 1
6.	Haryana		Rohtak - 1
	Himachal Pradesh		Shimla - 1
8.	J & K	4	Srinagar - 2 Jammu - 2
9.	Karnataka	19	Manipal - 1 Mangalore - 1 Bangalore - 5 Tumkur - 1 Mysore - 2 Bellur - 1 Devengere - 1 Hubli - 1 Bijapur - 2 Belgaum - 1 Gulbaraga - 1 Bellary - 1 Kolar - 1
10.	Kerala	6	Trivendrum - 1 Allepepy - 1 Kottayam - 1 Calicut - 1 Trichur - 1 Kannur - 1
11.	Madhya Pradesh	6	Jabalpur - 1 Gwalior - 1 Indoor - 1 Bhopal - 1 Rewa - 1 Raipur - 1
12.	Maharashtra	33	Mumbai - 8 Pune - 5 Loni - 1 Miraj - 1 Sholapur - 1 Karad - 1 Aurangabad - 3 Ambejogai - 1 Nagpur - 3 Wardha - 1 Amravati - 1 Nanded - 1 Kolhapur - 1 Dhule - 2 Nasik - 1 Yeotmal - 1 Latur - 1

1	2	3	4
13. Manipur		1	Imphal - 1
14. Orissa		3	Cuttack - 1 Behrampur - 1 Burla - 1
15. Punjab		5	Patiala - 1 Faridkot - 1 Ludhiana - 2 Amritsar - 1
16. Rajashtan		6	Jaipur - 1 Bikaner - 1 Udaipur - 1 Jodhpur - 1 Ajmer - 1 Kota - 1
17. Tamil Nadu		15	Madras - 4 Vellore - 1 Chingalpatti - 1 Thanjavur - 1 Coimbatour - 2 Tirunelveli - 1 Madurai - 1 Salem - 2 Anamalainagar - 1 Perunthurai - 1
18. Uttar Pradesh		11	Agra - 1 Allahabad - 1 Aligarh - 1 Varansi - 1 Kanpur - 1 Lucknow - 1 Jharisi - 1 Meerut - 1 Gorakhpur - 1 Ghaziabad - 1 Dehradun - 1
19. West Bengal		7	Calcutta - 4 Bankura - 1 Darjeeling - 1 Burdwan - 1
21. Delhi		4	Delhi - 4
22. Pondicherry		1	Pondicherry - 1
23. Chandigarh		1	Chandigarh - 1
Total Medial Colleges = 155			

According to the Establishment of new Medical Colleges, opening of higher courses of study and increase of study and increase of admission capacity in medical colleges Regulations, 1993 - eligibility criteria regarding organisations eligible to set up new medical colleges is as under :

Universities & State Govts/Union Territories.

ii. Autonomous Bodies promoted by Central and State Govts.

iii. Societies registered under Societies Registration Act, 1860 or corresponding Acts in States

Public Trusts religious or charitable registered under Indian Trust Act, 1882, Wakfs Act etc.

Bypass in Calcutta

2825. SHRIMATI KRISHNA BOSE : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct Bypass in the greater Calcutta area upto Baruipur including the construction of a flyover connector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

(c) No such proposal has been received in this Ministry. Moreover, Central Government is primarily responsible for the development & maintenance of National Highways only. The bypass, in question, would not form part of the existing national highway system and, therefore, responsibility for its construction lies with the Govt. of West Bengal.

[Translation]

Visit of Chief of Air Staff to Israel

2826. DR. RAMKRISHNA KUSMARIA :

SHRI DEVI BUX SINGH :

DR. RAMESH CHAND TOMAR :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Chief of the Air staff had visited Israel recently;

(b) if so, the purpose of the said visit;

(c) whether any agreement has been signed between India and Israel;

(d) if so, the details thereof; and

(e) the type of relations shared by India and Israel during the last three years and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (e). The Chief of the Air Staff visited Israel from 30 July to 06 August 1996. This was a goodwill visit on an invitation from his counterpart. Matters of mutual interest were discussed. Pursuant to the establishment of full diplomatic relations with Israel in 1992, there has been a commencement of interaction between India and Israel in a number of areas, including the field of defence. This interaction with Israel is in line with India's policy of exploring the possibility of developing interaction with various friendly countries.